

F.No. J-11017/17/2024 –Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 30<sup>th</sup> May, 2024

**ORDER**

The President is pleased to accept the resignation Ms. Sangna Kansagra, Central Government Counsel for the Hon'ble High Court of Gujarat, Ahmedabad with effect from 17.05.2024.

2. Consequently, the name of Ms. Sangna Kansagra occurring at Sl. No. 1 in this Department's Order No. F.No. J-11017/1/2022-Judicial, dated 16.02.2022 stands omitted.
3. Hindi version of this order will follow.



(Manindra Choudhary)  
Assistant Legal Adviser (J)

**Copy (through email) to:-**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)/PSO to JS&LA (SSD)/PSO to JS&LA (AKA).
3. Ms. Sangna Kansagra, Advocate.
4. Devang Girish Vyas, Additional SGI, High Court of Gujarat.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
7. Official / Spare copies.

*K. Gaurva*  
30/05/24

(Kumar Gaurva)  
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